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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO. 3036/2003

This the 2nd day of June, 2005

HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J)
HON'BLE MR. S.K.NAIK, MEMBER (A)

Smt. Veena Chowdri,
Wife of Shri S.K.Chowdri,
Stenographer Grade-I,
Office of Chief Postmaster General,
J&K Circle, Jammu,
Presently on deputation to the
Office of Chairman,
Telecom Regulatory Authority of India,
New Delhi.

(By Advocate: Sh. S.C.Rana)

Versus

1. Union of India
through Secretary to the Government of India,
Ministry of Communication,
Department of Posts,
Dak Bhawan, New Delhi.
2. The Chief Postmaster General,
J&K Circle, Jammu.
3. The Deputy Director General (T&E),
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi.

(By Advocate: Mrs. Harvinder Oberoi)

ORDER (ORAL)

Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

Counsel for applicant has produced a copy of the letter of the Assistant Director
Postal Services (Staff), J&K Circle passed dated 1.6.2005 to the Director (T&E),
Department of Posts, Dak Bhawan, Sansad Marg, New Delhi-1 whereby the decision of

Harvinder Oberoi

the Chief PMG was conveyed that the technical resignation of Smt. Veena Chowdri, Stenographer Grade-I was accepted with immediate effect. A copy of the order of the Director Postal Services, J&K Circle, Jammu dated 1.6.2005 is also enclosed with this letter which shows that the technical resignation of the applicant has been accepted with immediate effect. The copy of both the letters have been delivered to the counsel for applicant. Counsel for applicant has stated that since the respondent had accepted the technical resignation of the applicant making way for absorption of the applicant in the present department, he has instruction from the applicant to withdraw this OA. He has requested for dismissing the OA as withdrawn. Accordingly, the OA is dismissed as withdrawn.

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(S.K.NAIK)
Member (A)

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to be done
(M.A. KHAN)
Vice Chairman (J)